

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/03	TP 01/16	Hearing	397/ 398	T. Ramesh U Pai & 6 Ors. Vs. Canara Land Investments Ltd. & 8 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for filing a memo. This case has been listed from time to time after it was transferred from the erstwhile CLB, Chennai. It was listed on 06.02.2017. On that day, none appeared for petitioners as well as the Respondents. We directed the Registry to issue notice to the parties and again listed to 30.03.2017. On that day also, none appeared for both sides. Again the case was listed to 06.06.2017. On 06.06.2017, none appeared for both parties. Notices issued to R-1 and 2 were returned with endorsement "died". From 06.06.2017, it was listed to 19.07.2017. On that day, a representative of Petitioner No.3 was present. He stated that the Petitioners No.1 and 2 died. He further stated that the matter pending before the Hon'ble High Court of Karnataka was disposed and furnished a copy of the order of the Hon'ble High Court of Karnataka. He stated that there is no need to proceed with the matter as the appeal is disposed of by the Hon'ble High Court.

Registry is directed to put up note on the copy of the order of the Hon'ble High Court of Karnataka and list it for passing necessary orders on 08.08.2017.

MEMBER (J)

MEMBER (T)